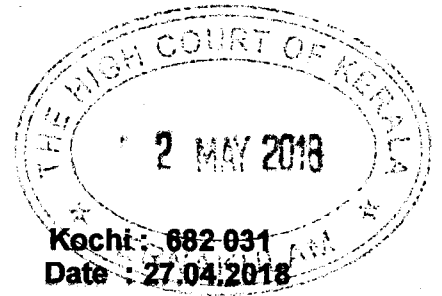


39698

THE HIGH COURT OF KERALA



A1- 631/2017

OFFICIAL MEMORANDUM

Sub:- Increasing the number of copies of Cause Lists distributed –  
reg.


Ref:- 1) High Court O.M. of even number dated 09.10.2017.  
2) High Court O.M. of even number dated 23.01.2018.

As per the High Court O.M (2), the total number of hard copies of causelists prepared and distributed by the Court Officers' section is 23.

Now, the Honourable the Chief Justice, has ordered to provide one more copy of the cause list to the Advocates' Association for publishing the same in the Golden Jubilee Chamber Complex. Hence, it is hereby directed that a total of 24 copies of Cause Lists have to be generated hence forth, instead of the 23 copies now prepared for distribution.

High Court O.M.s cited first and second are modified to the above extent.

(By Order)

  
M. Anil Kumar  
Registrar General

To

The Deputy Registrar in charge of Court Officers' Section,  
High Court.  
The Assistant Registrar in charge of Court Officers' Section,  
High Court.  
The Court Officers' Section, High Court.  
The Grouping & Classification Cell, High Court.

Copy to:-

The Registrar (Judicial), High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretaries to the Judges, High Court.  
The IT Section, High Court.  
The file.